

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) No, Sir.

(b) Does not arise.

**Indian Students to Yugoslavia**

696. { **Shri Vishwanath Pandey:**  
**Shri N. R. Laskar:**..

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of Yugoslavia have offered scholarships for Indian nationals for study in different subjects in Yugoslavia;

(b) if so, the value of these scholarships, the number of the scholarships and the subjects of study/training; and

(c) the action so far taken by Government in the matter of grant of these scholarships?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) Value of Scholarships

(i) Maintenance allowance  
40,000 Dinars p.m. (Approx. Rs. 254/- p.m.);

(ii) Book allowance;

(iii) Free medical care;

(iv) Lump sum allowance for rent if accommodation is not provided.

*Number of Scholarships*

Five.

*Subjects of study training*

Fine Arts (Frescoes, Mosaics, Restoration and Conservation), History of Yugoslavia, Economic Development, Public Administration and Serbo-croatian Language and Literature.

(c) The offer of Scholarships has been accepted and nominations for three Scholarships have been made.

Nominations for the remaining two are being finalised shortly.

**Capitation Fees**

697. **Shri D. J. Nalk:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that in several States private Engineering and Medical Colleges are charging capitation fees for admission of students; and

(b) if so what remedial measures are contemplated by the Central Government?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir. The fees charged in some cases in termed as 'donation fees' and in other cases, as 'Capitation fees'.

(b) In order to ensure that these institutions maintain correct standards, certain academic, administrative, and financial principles have been suggested to State Governments and Universities.

**Acquisition of Land Under Master Plan**

698. { **Shri Daljit Singh:**  
**Shri Prakash Vlr Shastri:**  
**Shri Yashpal Singh:**  
**Shri Jagdev Singh Sidhanoti:**

Will the Minister of Home Affairs be pleased to state how much land has been acquired by Government so far under the Delhi Master Plan to bring down land prices?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** In accordance with the Scheme for large-scale acquisition development and disposal of land in Delhi the details of which are given in the statement laid on 23rd March, 1961, on the Table of the House in response to the Call Attention Motion tabled by Shri P. Deb under Rule 197; about 16,000 acres of land

has already been acquired for the purposes of development by the various agencies, namely, the Delhi Development Authority, the Municipal Corporation of Delhi, cooperative societies, Government departments and other public institutions and organisations.

**All India Scientific Service**

699. { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 962 on the 8th April, 1964 and state:

(a) whether the recommendations regarding the creation of an All India Service of Scientific Personnel have since been received from the Scientific Personnel Committee;

(b) if so, the nature thereof and

(c) the decision of Government thereon?

**The Minister of Education (Shri M. C. Chagla):** (a) Not yet, Sir.

(b) and (c). Do not arise.

**Productive Labour in Schools and Colleges**

700. { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 966 on the 8th April, 1964 and state:

(a) whether the Committee appointed by the Central Advisory Board of Education to work out a detailed scheme for the introduction of productive labour in schools and colleges has submitted its report;

(b) if so, the recommendations of the Committee; and

(c) the decision of Government thereon?

**The Minister of Education (Shri M. C. Chagla):** (a) The Committee has not yet submitted its report.

(b) and (c). Does not arise.

**Model Legislation for Universities**

701. { **Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**  
**Shri N. R. Laskar:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1239 on the 29th April 1964 and state:

(a) whether the work relating to the drafting of model legislation for Universities has since been completed; and

(b) if so, the main features thereof

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) Does not arise.

**Noonmati Refinery**

702. { **Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**  
**Shri P. C. Borooah:**  
**Shri P. R. Chakraverti:**

Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Starred Question No. 1232 on the 29th April, 1964 regarding the supply of gas from Noonmati Refinery and state:

(a) whether the project report has since been prepared; and

(b) if so, the salient features thereof?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) Yes, Sir.

(b) The salient features are:

(1) The project Report is based on the production of 6000 metric tonnes of Liquefied Petroleum